

**IV ADDITIONAL DISTRICT AND SESSIONS COURT,
DODDABALLAPURA.**

CAUSE LIST DT. 26.06.2020.

HEARING :-

1. MC 10096/2020
2. Crl.Misc. 10050/2020
3. Crl.Misc. 10057/2020
4. Crl.Misc. 10058/2020
5. Crl.Misc. 10059/2020
6. Crl.Misc. 10060/2020
7. Crl.Misc. 10061/2020
8. Crl.Misc. 10062/2020
9. Crl.Misc. 10063/2020
10. Crl.Misc. 10064/2020
11. Crl.Misc. 10065/2020
12. Crl.Misc. 10067/2020

ARGUMENTS:-

13. RA 10031/2016
14. MA 10002/2020
15. SC 10037/2018

REPLY

16. RA 10007/2016
17. RA 10097/2019

FIRST HEARING :-


18. MC 10181/2020
19. MC 10182/2020
20. MC 10183/2020

JUDGMENT

21. RA 10052/2018

ORDERS

22. MC 10043/2020


25/6/2020
(C.CHANDRASEKHAR)
IV Addl. Dist. & Sessions Judge,
Doddaballapura

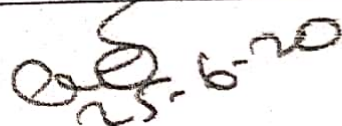
IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 26-06-2020

MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 291/2019	TO HEAR ON IA	BSV	SNS
2	OS 175/2018	TO HEAR ON IA	NM	SKR
3	OS 285/2014	TO HEAR ON IA	SN	RMR
4	OS 67/2014	TO HEAR ON IA	TNB	AGP
5	EX16/2012	TO HEAR ON IA	CGR	AK,BLK,BKGI
6	OS 329/2019	TO HEAR ON IA	ARN	CGR,GG
7	OS 355/2015	TO HEAR ON IA	BKK	VM, SR
8	OS 135/2019	TO HEAR ON IA	JBD	VV
9	OS 453/2019	TO HEAR ON IA	NM	JBD
10	OS 525/2019	TO HEAR ON IA	RDP	RM

AFTERNOON SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	Os 553/2019	TO HEAR ON IA	YSR	SN
2	OS 353/2015	TO HEAR ON IA	BLK	SR
3	OS 211/2017	TO HEAR ON IA	SAK	RM
4	OS 233/2015	TO HEAR ON IA	NK	LS
5	OS 337/2019	TO HEAR ON IA	DLP	MKM
6	OS 123/2019	TO HEAR ON IA	SN	HJBB
7	OS 251/2018	TO HEAR ON IA	DM	JBD
8	OS 237/2018	TO HEAR ON IA	NM	HVD
9	OS 571/2018	TO HEAR ON IA	SAK	MM
10	PCR 60/2010	ORDERS	DMR	--


 Prl. Civil Judge & JMFC
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High court of Karnataka.